



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I**MEETING No.** NC/1/MEET/Feb/202223/23**DATED:** 17/03/2023Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Feb/202223/23 dated 17/03/2023 of Norms Committee - I for the year 2022-23 was held on 17/03/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, DO	DHI

2	Shri Rahul Bhardwaj, AD	MSME
3	Shri S. K. Jain, Consultant	DPIIT
4	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
5	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
6	Shri S.K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl.No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy.DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	FINEPAC STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000728AM21
RA File Number	318304000098 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DHI for examination & comments as per comments of MSME.	

Case No.	2 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PRYM FASHION (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003919AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA was transferred by NC-VI to NC-I for fixation of ad-hoc norms. Further, the Committee noted that the ITCHS Code of export item pertains to NC-VI. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to return the case to NC-VI for taking necessary action.	

Case No.	3 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	NIEHOFF OF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004916AM23
RA File Number	NA
Licence No and Date	0910068878/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 20.01.2023 followed by reminders on 04.02.2023, 19.02.2023 & 06.03.2023 were issued to the applicant for providing certain information on DGFT Portal. However, no reply has been received from the applicant. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the requisite information within 15days.

Case is deferred.

Case No.	4 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	NIEHOFF OF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004949AM23
RA File Number	NA
Licence No and Date	0910069020/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 20.01.2023 followed by reminders on 04.02.2023, 19.02.2023 & 06.03.2023 were issued to the applicant for providing certain information on DGFT Portal. However, no reply has been received from the applicant. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the requisite information within 15days..

Case is deferred.

Case No.	5 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PAVAMAN POLY PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00001490AM23
RA File Number	072404000289 AM13
Licence No and Date	0710091637/30/10/2012
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the subject AA was transferred by NC-VII to NC-I for fixation of ad-hoc norms. Further, the Committee noted that earlier the subject AA was considered by NC-VII and also the ITCHS Code of export item pertains to NC-VII. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to return the case to NC-VII for taking necessary action.

Case No.	6 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PAVAMAN POLY PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00001492AM23
RA File Number	072404000416 AM13
Licence No and Date	0710092949/07/01/2013
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the subject AA was transferred by NC-VII to NC-I for fixation of ad-hoc norms. Further, the Committee noted that earlier the subject AA was considered by NC-VII and also the ITCHS Code of export item pertains to NC-VII. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to return the case to NC-VII for taking necessary action.	

Case No.	7 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004592AM23
RA File Number	072404000428 AM14
Licence No and Date	0710102649/06/03/2014
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send complete set of application along with all the relevant documents to examine the case.	

Case No.	8 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00197084AM22
RA File Number	082404000396 AM15
Licence No and Date	0810134481/03/02/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	IHD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00004368AM23
RA File Number	042404000096 AM16
Licence No and Date	0410160893/10/08/2015
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0410160893/2023-TSW dated 02.03.2023 as under: 1. The quantity of import items may be allowed on net to net basis under GN-4 with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	10 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000455AM19
RA File Number	072404000133 AM17
Licence No and Date	0710110107/15/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00004640AM23
RA File Number	072404000144 AM17
Licence No and Date	0710110190/29/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00004641AM23
RA File Number	072404000254 AM17
Licence No and Date	0710110669/18/11/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000746AM19
RA File Number	332404000007 AM17
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Quantities of export items in Numbers in addition to their weights. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	14 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00006718AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

1. nett weight of rubber compound in each of export product
2. % wastage claimed for each of rubber compounding material

Case No.	15 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00000899AM23
RA File Number	052404000114 AM18
Licence No and Date	0510403047/06/06/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00006722AM23
RA File Number	052304000156 AM18
Licence No and Date	0510403501/25/07/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

HQ File Number	HQRNORM REVIW00003335AM23
RA File Number	052404000230 AM18
Licence No and Date	0510403845/29/08/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SARTORIUS STEDIM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000540AM19
RA File Number	072404000165 AM18
Licence No and Date	0710112234/05/10/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000567AM19
RA File Number	072404000207 AM18
Licence No and Date	0710112362/07/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred

Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00006720AM23
RA File Number	052304000421 AM18
Licence No and Date	0510405475/31/01/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	21 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003208AM23
RA File Number	052404000091 AM19
Licence No and Date	0510406536/21/05/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003245AM23
RA File Number	052404000172 AM19
Licence No and Date	0510407035/02/07/2018
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted the comments of Consultant (SKB) given via email dated 17.03.2023. Further, the matter was deliberated in the meeting and after due deliberation, the Committee decided to refer the case to DHI for examination & comments.	

Case is deferred.

Case No.	23 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018

Norms Committee Decision:

The Committee considered the case as per the agenda and noted the comments of Consultant (Tech-3) given via email dated 17.03.2023 wherein it is stated that the firm has imported only 54 items against 335 items in subject AA. Therefore, the Committee decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) given via email dated 17.03.2023 as under:

1. The quantity of import item at Sl. No. 1 may be allowed as 11600Kgs.
2. The quantity of import item at Sl. No. 13 (**Alloy Steel Flats**) may be allowed as 9570Kgs.
3. The quantity of import item at Sl. No. 14 (**Alloy Steel Profiles for Blades**) may be allowed as 640Kgs.
4. The quantity of import items at Sl. No. 69 to 71, 89, 90, 107, 109 & 117 may be allowed **on net to net basis as per GN-4**.
5. The quantity of import item at Sl. No. 103 may be allowed **on net to net basis and weight of import is 141500Kgs**.
6. The import items at SL. No. 104, 106, 108, 110 & 112 may be **deleted** as not part of export product.
7. The quantity of import item at Sl. No. 105 may be allowed on net to net basis and weight of import is 32380Kgs.
8. The quantity of import item at Sl. No. 111 may be allowed **on net to net basis and weight of import is 10460Kgs**.
9. The quantity of import item at Sl. No. 113 may be allowed on net to net basis and weight of import is 4565Kgs.
10. The quantity of import item at Sl. No. 115 may be allowed as 231198Kgs.
11. The quantity of import item at Sl. No. 116 may be allowed as 106800Kgs.
12. The quantity of import items at Sl. No. 138 to 148, 151 & 152 may be allowed **on net to net basis in number with import weight is 10696Kgs& net weight in export product is 10420Kgs**.
13. The quantity of import items at Sl. No. 180, 181, 185, 186 & 194 may be allowed on net to net basis as per GN-4.
14. The quantity of import items at Sl. No. 205, 220, 221, 226 to 235 & 315 may be allowed **as per policy for import of spares**.

Note:

1. List of import items at Sl. No. 315 of list will be as per details in letter dated 15.03.2023.
2. Grade of imported steel will be same used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	24 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00002225AM23
RA File Number	072404000141 AM19
Licence No and Date	0710113806/03/09/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Feb/202223/23
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000580AM19
RA File Number	052304000286 AM19
Licence No and Date	0510408021/08/10/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was withdrawn in NC Meeting dated 29.11.2021 on the ground that the applicant had surrendered the subject Advance Authorization to CLA, New Delhi. Therefore, the Committee decided to reject the case.	

Case is rejected.

Case No.	26 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00006481AM23
RA File Number	072404000195 AM19
Licence No and Date	0710114143/19/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003247AM23
RA File Number	052404000529 AM19
Licence No and Date	0510409056/26/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000636AM19
RA File Number	072404000240 AM19

Licence No and Date	0710114398/11/01/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003270AM23
RA File Number	052404000033 AM20
Licence No and Date	0510410376/25/04/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	30 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003350AM23
RA File Number	052404000762 AM19
Licence No and Date	0510410518/08/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	018005000144AM20
RA File Number	342404000152 AM20
Licence No and Date	3410045365/09/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00000137AM23
RA File Number	039504000574 AM20
Licence No and Date	0310831568/16/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003271AM23
RA File Number	052404000338 AM20
Licence No and Date	0510411950/25/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003272AM23
RA File Number	052404000340 AM20
Licence No and Date	0510411951/25/09/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) for examination & comments. Further, the matter was deliberated in the meeting and after due deliberation, the Committee decided to refer the case to DHI for examination & comments. Case is deferred.	

Case No.	35 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20
Licence No and Date	0510412197/21/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Justification for the quantities of Resins, Adhesive, coating materials etc. at Sl. No.1, 2, 14 to 18 and	

22 to 25 of the import items.

Case is deferred.

Case No.	36 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003212AM23
RA File Number	052404000462 AM20
Licence No and Date	0510412549/19/11/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003273AM23
RA File Number	052404000499 AM20
Licence No and Date	0510412651/26/11/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

HQ File Number	018005000237AM20				
RA File Number	092404000439 AM20				
Licence No and Date	0910068244/02/12/2019				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	468 Number	72221999	Stainless steel Bars (Grade 10705ba-ST: Size: 81 MM x 51 MM)	3259.62Kgs with 431.68% wastage on the net weight of the export item
Note:					
1. The description of import item may be amended as “Stainless steel Bars (Grade 10705ba-ST: Size: 81 MM x 51 MM)”. 2. The grade of the imported stainless steel should be matched with grade of the stainless steel blades to be exported.					
RA concerned may take further necessary action as per the decision of NC.					

Case No.	39 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000243AM20
RA File Number	092404000437 AM20
Licence No and Date	0910068247/04/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000276AM20
RA File Number	092404000489 AM20
Licence No and Date	0910068312/31/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000277AM20
RA File Number	092404000490 AM20
Licence No and Date	0910068313/31/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000279AM20
RA File Number	052304000381 AM20
Licence No and Date	0510413163/01/01/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	43 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000295AM20
RA File Number	092404000522 AM20
Licence No and Date	0910068392/21/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000296AM20
RA File Number	092404000523 AM20
Licence No and Date	0910068393/21/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000297AM20
RA File Number	092404000524 AM20

Licence No and Date	0910068394/21/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000360AM20
RA File Number	318304000160 AM20
Licence No and Date	3110067707/06/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/86/2019-TSW dated 15.02.2023 as under: 1. Net Weight of export item may be specified as 56874Kgs. 2. Import item at Sl. No.1 shall be of relevant grade and diameter as contained/utilized in the export item. 3. Import items at Sl. No. 5 & 6 shall be of relevant grade and thickness as contained/utilized in the export item. 4. Quantity of import item at Sl. No.1 may be allowed as 467.20Kgs as 1.02Kgs/Kg content in the export item. 5. Import items at Sl. No. 2, 3 & 4 may be deleted as not used in the export item. 6. Quantity of import item at Sl.No. 5 may be allowed as 1950Kgs as 1.086Kgs/Kg content in the export item after taking 1/3rd recovery from the scrap. 7. Quantity of import item at Sl.No.6 may be allowed as 8682Kgs as 1.052Kgs/Kg content in the export item after	

taking 1/3rd recovery from the scrap.

RA concerned may take further necessary action as per the decision of NC.

Case No.	48 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000396AM21
RA File Number	092404000654 AM20
Licence No and Date	0910068623/17/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000419AM21
RA File Number	092404000640 AM20
Licence No and Date	0910068679/28/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	50 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00002775AM23

RA File Number	052304000020 AM21
Licence No and Date	0510414127/08/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. Note: The grades and sizes of the imported items should be matched with the grade and sizes, going with the export products. RA concerned may take suitable consequential action accordingly.	

Case No.	51 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000443AM21
RA File Number	092404000087 AM21
Licence No and Date	0910068749/15/05/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000445AM21
RA File Number	092404000086 AM21
Licence No and Date	0910068751/15/05/2020

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	53 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000446AM21
RA File Number	092404000096 AM21
Licence No and Date	0910068752/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000449AM21
RA File Number	092404000088 AM21
Licence No and Date	0910068755/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000451AM21

RA File Number	092404000093 AM21
Licence No and Date	0910068757/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	56 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000452AM21
RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Feb/202223/23				
Case Status	Case Approved				
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023				
HQ File Number	018005000465AM21				
RA File Number	039504000084 AM21				
Licence No and Date	0310836382/26/05/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0310836382/2023-TSW dated 03.02.2023 as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Steam Turbine	2652 Number	72286012	Alloy Steel Bar, Width-35mm To 71mm, Thickness-55mm To 251mm,	658.63% wastage

	Blades			MTB10AAM/10705MBU/10705BU/10705BA- Free Issue Material	allowed on net content basis in the export item
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Note: The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	58 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	59 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00006600AM23
RA File Number	018005000534 AM21
Licence No and Date	0510414672/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	60 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000593AM21
RA File Number	039504000295 AM21
Licence No and Date	0310838015/01/09/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0310838015/2023-TSW dated 09.02.2023 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Steam Turbine Blades	3874 Number	72286012	Alloy Steel Bar, Width-32mm To 95mm, Thickness-46mm To 281mm, MTB10AAM-10705MBU/0705BU/10705BA-(Free Issue Material)	635.55% wastage allowed on net content basis in the export item

Note: The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	61 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003210AM23
RA File Number	052404000280 AM21
Licence No and	0510415187/11/09/2020

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments of Consultant (SKB) given via email dated 17.03.2023. Further, the matter was deliberated in the meeting and after due deliberation, the Committee decided to refer the case to DHI for examination & comments. Case is deferred.	

Case No.	62 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005639AM23
RA File Number	018005000636 AM21
Licence No and Date	0310838477/25/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing to explain the case before Norms Committee in the forthcoming meeting. Case is deferred.	

Case No.	63 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005631AM23
RA File Number	072404000183 AM21
Licence No and Date	0710117089/05/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005632AM23
RA File Number	072404000184 AM21
Licence No and Date	0710117090/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005633AM23
RA File Number	072404000186 AM21
Licence No and Date	0710117091/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005634AM23
RA File Number	072404000182 AM21
Licence No and Date	0710117092/05/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	67 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000654AM21
RA File Number	092404000367 AM21
Licence No and Date	0910069298/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005635AM23
RA File Number	072404000185 AM21
Licence No and Date	0710117104/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003347AM23
RA File Number	052404000332 AM21

Licence No and Date	0510415444/08/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000665AM21
RA File Number	318304000079 AM21
Licence No and Date	3110067879/14/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000676AM21
RA File Number	092404000391 AM21
Licence No and Date	0910069340/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	018005000685AM21
RA File Number	092404000420 AM21
Licence No and Date	0910069391/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	73 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000686AM21
RA File Number	092404000419 AM21
Licence No and Date	0910069392/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000698AM21
RA File Number	092404000451 AM21
Licence No and Date	0910069448/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	77 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00004567AM23
RA File Number	072404000190 AM21
Licence No and Date	0710117268/12/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00005728AM23
RA File Number	03AA04012024 AM21
Licence No and Date	0311000170/17/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing to explain the case before Norms Committee in the forthcoming meeting. Case is deferred.	

Case No.	79 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00002902AM23
RA File Number	34AA04001697 AM21
Licence No and Date	3411000074/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 15.03.2023 as under: 1. Net weight per blade is 13503Kg+/-3%. 2. The quantity of import items at Sl. No. 9, 26, 67, 70, 71, 74 & 85 to 88 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 27, 72, 75 & 76 may be allowed as applied for value altogether restricted to 1.84% of FoB value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	80 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Feb/202223/23
Case Status	Case Rejected
Party Name	SS TECHNO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00075444AM21
RA File Number	31AA04005111 AM21
Licence No and Date	3111000085/02/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.01.2023 followed by reminders on 25.01.2023 & 09.02.2023 were issued to the applicant for providing certain information. Further, in this regard, reminder letter was issued to the applicant on 15.02.2023. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	82 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00077654AM21
RA File Number	05AA04027961 AM21
Licence No and Date	0511001081/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00003587AM23
RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	91 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21

Licence No and Date	0511002206/15/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00042269AM22
RA File Number	05AA04014585 AM22
Licence No and Date	0511002639/17/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/1/MEET/Feb/202223/23
Case Status	Case Rejected
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00111189AM22
RA File Number	31AA04006976 AM22
Licence No and Date	3111000394/10/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has informed that they have surrendered the subject AA at concerned RA. Therefore, the Committee decided to withdraw the case from the agenda under intimation to concerned RA. The case is rejected.	

Case No.	98 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00114430AM22
RA File Number	04AA04005779 AM22
Licence No and Date	0411000974/14/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00116169AM22
RA File Number	04AA04006540 AM22
Licence No and Date	0411000991/16/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	102 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Consultant (SKB) for examination & comments as per comments of MSME.	

Case No.	104 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00134046AM22

RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00134492AM22
RA File Number	05AA04048238 AM22
Licence No and Date	0511003558/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. Note: The grades and sizes of the imported items should be matched with the grade and sizes, going with the export products.	

RA concerned may take suitable consequential action accordingly.

Case No.	107 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22
Licence No and Date	0311005250/09/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Feb/202223/23												
Case Status	Case Approved												
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED												
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023												
HQ File Number	HQRNORM APPLY 00136159AM22												
RA File Number	03AA04039089 AM22												
Licence No and Date	0311005281/10/07/2021												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0311005281/2023-TSW dated 17.03.2023 as under:													
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td>84069000</td><td>Steam Turbine Blades (AS-3 Project)</td><td>1587 Number</td><td>72286012</td><td>Alloy Steel Bar Width = 43mm To 74mm Thickness= 71mm To 104mm 10705BA 10705BU 10705MBU</td><td>531.61% wastage allowed on net content basis in the export item</td></tr></table>		ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	84069000	Steam Turbine Blades (AS-3 Project)	1587 Number	72286012	Alloy Steel Bar Width = 43mm To 74mm Thickness= 71mm To 104mm 10705BA 10705BU 10705MBU	531.61% wastage allowed on net content basis in the export item
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity								
84069000	Steam Turbine Blades (AS-3 Project)	1587 Number	72286012	Alloy Steel Bar Width = 43mm To 74mm Thickness= 71mm To 104mm 10705BA 10705BU 10705MBU	531.61% wastage allowed on net content basis in the export item								

				MTB10AAM (FIM)	
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Note: The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	109 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00137038AM22
RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00137098AM22
RA File Number	09AA04007655 AM22
Licence No and Date	0911001200/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22
Licence No and Date	2411000666/15/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and Date	0511003679/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	117 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. End use of export product. 2. Function of import item in export. 3. Justification of 12% wastage. Case is deferred.	

Case No.	118 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	119 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00148279AM22
RA File Number	05AA04049268 AM22
Licence No and Date	0511003848/27/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under:

1. The quantity of import items at Sl. No. 1 & 2 may be allowed **on net to net under General Note-4 with accountability clause.**

RA concerned may take suitable consequential action accordingly.

Case No.	122 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00148565AM22
RA File Number	09AA04008671 AM22
Licence No and Date	0911001274/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and Date	0711001558/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00149496AM22
RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00150696AM22
RA File Number	09AA04009230 AM22
Licence No and Date	0911001292/30/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22
Licence No and Date	0711001629/02/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00153168AM22
RA File Number	09AA04009858 AM22
Licence No and Date	0911001305/03/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	130 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22
Licence No and Date	0711001643/04/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. The different wastage claimed for Magnet wire in different AAs i.e. 0711001643 & 0711004134. Please provide the reason for the difference. 2. To provide the justification for wastage of magnet wire along with documentary evidence. Case is deferred.	

Case No.	132 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22
Licence No and Date	0511004018/05/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detail technical note on manufacturing process including the relevant flow sheet. 2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 3. Weight of each Export Product. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	133 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred

Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00160096AM22
RA File Number	07AA04020948 AM22
Licence No and Date	0711001700/11/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MSME given on BO Portal as under: 1. The quantity of import items may be allowed on net to net basis with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	136 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and	0811002302/11/08/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Quantities of import items at Sl. No. 2 to 5, 8, 9, 18 to 21, 24, 25, 34 to 36, 44 to 47, 50, 51, 59 to 62, 65 & 66 in numbers also in addition to their weights.
6. Following information for welding materials:
 - a. Weight of steel, which requires imported welding material, giving break-up of
 - i. Steel plates/sheets up to 30mm thickness.
 - ii. Steel plates/sheets more than 30mm thickness and up to 70mm thickness.
 - iii. Steel plates/sheets more than 70mm thickness.
 - iv. Other e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
 - b. Detailed calculations for the quantities of welding materials required for overlay supported by

overlay areas and thickness.

Case is deferred.

Case No.	138 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. (wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.) 2. Photograph of product at various stages of manufacturing. 3. To provide the manufacturing steps involve in outer ring and inner ring and justification for applied 45 % wastage along with breakup of wastage. 4. Justification for 10 % wastage of SS 316 L winding strip and graphite tape with supporting documents. 5. To provide previous reference for the similar product of the unit or any other unit. Case is deferred.	

Case No.	139 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00165357AM22
RA File Number	08AA04021852 AM22
Licence No and Date	0811002344/18/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) given on BO Portal as under:	
1. The quantity of import items may be allowed as applied for with nil wastage and accountability in export item.	
RA concerned may take suitable consequential action accordingly.	

Case No.	141 / NC/1/MEET/Feb/202223/23
Case Status	Case Rejected
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00165524AM22
RA File Number	502404000013 AM21
Licence No and Date	0911001376/18/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant has informed that they have surrendered the subject AA at RA Hyderabad. Therefore, the Committee decided to withdraw the case from the agenda under intimation to RA Hyderabad.

The case is rejected.

Case No.	142 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00169724AM22
RA File Number	09AA04010490 AM22
Licence No and Date	0911001416/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	146 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00189401AM22
RA File Number	09AA04014451 AM22
Licence No and Date	0911001578/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00189616AM22
RA File Number	09AA04014458 AM22
Licence No and Date	0911001580/21/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	148 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00191938AM22

RA File Number	07AA04034302 AM22
Licence No and Date	0711001971/23/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. A legible copy of Appendix -4E. 2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	149 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00222084AM22
RA File Number	09AA04016217 AM22
Licence No and Date	0911001755/22/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00222096AM22
RA File Number	09AA04015948 AM22
Licence No and Date	0911001756/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00222121AM22
RA File Number	09AA04015955 AM22
Licence No and Date	0911001757/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00224744AM22
RA File Number	09AA04015946 AM22
Licence No and Date	0911001759/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	G. R. ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00224810AM22
RA File Number	03AA040112417 AM22
Licence No and Date	0311007892/25/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and the TE has informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Weight of export item at Sl. No. 1 (Blow Heat Accumulator) is 229.827MT and this export item contains 843.30MT of Super Duplex Forgings (import item No. 1). Please clarify. 2. Weight of export item at Sl. No. 2 (Blow Tank) is 167.757MT and this export item contains 165718MT of Titanium Plates (Import item No. 2), 3093.81MT of Forgings (Import item at Sl. No. 4) and Agitator (Import item No. 3). Please clarify. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 5. Quantity of import item at Sl. No. 1 (Super Duplex Forgings) in Numbers also in addition to its weights. Case is deferred.	

Case No.	154 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00225116AM22
RA File Number	09AA04015941 AM22

Licence No and Date	0911001765/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00230768AM22
RA File Number	09AA04016213 AM22
Licence No and Date	0911001797/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00231479AM22
RA File Number	02AA04031810 AM22
Licence No and Date	0211001433/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MAHINDRA DEFENCE SYSTEMS LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00256987AM22
RA File Number	05AA04093225 AM22
Licence No and Date	0511006236/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MICRO COILS AND REFRIGERATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00004632AM23
RA File Number	05AA040104472 AM22
Licence No and Date	0511006623/03/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00293013AM22
RA File Number	07AX04000094 AM22
Licence No and Date	0711002698/21/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Brief write-up on the export product along with catalogue. 2. Component fitment diagram of the export product clearly labelling the parts.	

3. Manufacturing operations to be performed on the raw materials.
4. Quantitative justification for the raw materials.

Case is deferred.

Case No.	160 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BAINITE MACHINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00302281AM22
RA File Number	03AX04000178 AM22
Licence No and Date	0311009923/30/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00004333AM23
RA File Number	31AX04000029 AM22
Licence No and Date	3111000859/05/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00338977AM22
RA File Number	09AX04000146 AM22
Licence No and Date	0911002439/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00338979AM22
RA File Number	09AX04000186 AM22
Licence No and Date	0911002440/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00339591AM22
RA File Number	09AX04000199 AM22
Licence No and Date	0911002444/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM REVIW00006482AM23
RA File Number	07AX04000340 AM22
Licence No and Date	0711003230/16/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00375468AM22
RA File Number	05AX04001185 AM22
Licence No and Date	0511010689/04/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/14/2020-TSW dated 28.12.2022 received via email dated 28.12.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	169 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00375470AM22
RA File Number	05AX04001186 AM22
Licence No and Date	0511010690/04/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/85/2019-TSW dated 28.12.2022 received via email dated 28.12.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	170 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00379578AM22
RA File Number	34AX04000329 AM22
Licence No and Date	3411001894/08/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	HAREEHAR MACHINE TOOLS
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22
Licence No and Date	0511011120/17/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	173 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00390875AM22
RA File Number	05AX04001329 AM22
Licence No and Date	0511011187/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00390905AM22
RA File Number	30AX04000133 AM22

Licence No and Date	3011001915/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to DHI for examination & comments as per comments of MSME.	

Case No.	180 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00409091AM22
RA File Number	09AX04000369 AM22
Licence No and Date	0911002808/30/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00000080AM23
RA File Number	31AX04000103 AM22
Licence No and Date	3111001231/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00000626AM23
RA File Number	03AX04000192 AM23
Licence No and Date	0311014542/06/05/2022
Norms Committee Decision:	
The Committee has considered the case as per agenda and decided to seek further information/documents as per comments given by TE on BO portal. Case stands deferred.	

Case No.	184 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00000934AM23
RA File Number	34AX04000158 AM23
Licence No and Date	3411002287/23/05/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. Note: RA should review all the cases of the applicant and ensure that no wastage has been allowed in any case. The quantity of import should be matched with quantity of the same items in the export product with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	185 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00000936AM23
RA File Number	34AX04000156 AM23
Licence No and Date	3411002288/23/05/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under:	

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

Note: RA should review all the cases of the applicant and ensure that no wastage has been allowed in any case. The quantity of import should be matched with quantity of the same items in the export product with accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	186 / NC/1/MEET/Feb/202223/23
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002020AM23
RA File Number	09AX04000332 AM23
Licence No and Date	0911003341/13/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 02.11.2022 followed reminders on 17.11.2022, 02.12.2022, 17.12.2022, 01.01.2023, 16.01.2023, 04.02.2023, 19.02.2023 & 06.03.2023 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	
RA concerned may take suitable consequential action accordingly.	

Case No.	187 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002748AM23
RA File Number	08AX04000643 AM23
Licence No and Date	0811005815/23/08/2022

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	188 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002780AM23
RA File Number	24AX04000086 AM23
Licence No and Date	2411001809/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002781AM23
RA File Number	04AX04000465 AM23
Licence No and Date	0411003859/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002788AM23

RA File Number	05AX04001323 AM23
Licence No and Date	0511014480/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Feb/202223/23												
Case Status	Case Approved												
Party Name	ULTRA CORPOTECH PRIVATE LIMITED												
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023												
HQ File Number	HQRNORM APPLY 00002805AM23												
RA File Number	31AX04000159 AM23												
Licence No and Date	3111001650/26/08/2022												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 3110067470 dated 10.07.2019 in NC meeting dated 20.08.2020 as per comments of Consultant (Tech-3) given via email dated 17.03.2023 as under:													
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td>84139190</td><td>Parts Of Oil Field Equipment - Fluid End Assly XQMS 4 IN W/ Plungers & Packing 101093094 (Weight 52327.20 KG)</td><td>24 Number</td><td>72222099</td><td>Forging Fluid End-SS QuintuplexMonoblock (24 Nos)</td><td>65% wastage allowed</td></tr></table>		ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	84139190	Parts Of Oil Field Equipment - Fluid End Assly XQMS 4 IN W/ Plungers & Packing 101093094 (Weight 52327.20 KG)	24 Number	72222099	Forging Fluid End-SS QuintuplexMonoblock (24 Nos)	65% wastage allowed
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity								
84139190	Parts Of Oil Field Equipment - Fluid End Assly XQMS 4 IN W/ Plungers & Packing 101093094 (Weight 52327.20 KG)	24 Number	72222099	Forging Fluid End-SS QuintuplexMonoblock (24 Nos)	65% wastage allowed								
RA concerned may take suitable consequential action accordingly.													

Case No.	192 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	NUVOTEC TITANIUM PROCESS EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002867AM23
RA File Number	26AX04000043 AM23
Licence No and Date	2611000682/30/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Feb/202223/23								
Case Status	Case Deferred								
Party Name	VINDHYA TELELINKS LIMITED								
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023								
HQ File Number	HQRNORM APPLY 00002914AM23								
RA File Number	56AX04000159 AM23								
Licence No and Date	5611001144/02/09/2022								
Norms Committee Decision:									
1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:									
1. Details of export product in terms of design, calculations and brief note about product.									
2. Quantity of import items required for manufacturing one unit of export product for each export item. (Share excel sheet).									
3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Share excel sheet)									
4. Wastage claimed in the manufacturing process and details of recoverable wastage. (Share excel sheet)									
5. To provide the per unit requirement in excel sheet.									
6. Justification of wastage.									
7. To provide the above (2-5) information/details in excel sheet in the below format:									
S. No	AA No.	Description of resultant product	Export Quantity	Export UOM	Description of items to be imported	Qty Required (Per Unit) Without Wastage	Wastage claimed in %	UOM	Quantity Sought in DGFT

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Case is deferred.

Case No.	194 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00002933AM23
RA File Number	03AX04002687 AM23
Licence No and Date	0311017627/02/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003211AM23
RA File Number	03AX04003245 AM23
Licence No and Date	0311018003/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	ANGI PLAST PVT LTD

Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003529AM23
RA File Number	08AX04001135 AM23
Licence No and Date	0811006199/04/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) given on BO Portal as under: 1. The quantity of import items may be allowed as applied for with nil wastage as per amended sheet No. 1 of licence issued by RA concerned. RA concerned may take suitable consequential action accordingly.	

Case No.	197 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003544AM23
RA File Number	05AX04001911 AM23
Licence No and Date	0511015161/06/10/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: 1. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as 1.02Kg/Kg on the net weight of plates and structural section in the export product. Note: The grades and sizes of the imported items should be matched with the grade and sizes, going with the export products. RA concerned may take suitable consequential action accordingly.	

Case No.	198 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003578AM23
RA File Number	05AX04001950 AM23
Licence No and Date	0511015196/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003579AM23
RA File Number	05AX04001951 AM23
Licence No and Date	0511015197/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003627AM23
RA File Number	04AX04000620 AM23
Licence No and Date	0411004086/11/10/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	201 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003647AM23
RA File Number	05AX04001941 AM23
Licence No and Date	0511015241/11/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003651AM23
RA File Number	04AX04000496 AM23
Licence No and Date	0411004090/11/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Application is on Self-Declaration scheme under para 4.04 & 4.07 of HBP, whereas as per the Chartered Engineer certificate furnished by the firm it is on self-ratification scheme under para 4.07A of HBP. To furnish clarification regarding whether proposal is under self-declaration scheme (4.07) or self-ratification scheme (4.07A) of HBP. 2. Detail technical note on manufacturing process including the relevant flow sheet. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input	

in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
6. Justification for the quantity of import items & dimensional drawings.

Case is deferred.

Case No.	203 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003652AM23
RA File Number	04AX04000495 AM23
Licence No and Date	0411004091/11/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Application is on Self-Declaration scheme under para 4.04 & 4.07 of HBP, whereas as per the Chartered Engineer certificate furnished by the firm it is on self-ratification scheme under para 4.07A of HBP. To furnish clarification regarding whether proposal is under self-declaration scheme (4.07) or self-ratification scheme (4.07A) of HBP.
2. Detail technical note on manufacturing process including the relevant flow sheet.
3. Weight of each Export Product.
4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

6. Justification for the quantity of import items & dimensional drawings.

Case is deferred.

Case No.	204 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003678AM23
RA File Number	30AX04000301 AM23
Licence No and Date	3011002675/13/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00003703AM23
RA File Number	34AX04000667 AM23
Licence No and Date	3411002909/13/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Details of import item with density to be used in manufacturing of particular export product. 2. The pictorial dimension in manufacturing stage is not consistent with the dimension indicated in that table. Clarification required. 3. Justification on the import of Hollow Round Bar as in the document furnished by the firm, no component is being manufactured from Hollow Round Bar.	

4. Details required regarding shape and size of each import items, like, is it imported in pieces as required to manufacture each export product or as a raw material with some length. If so, the firm may be requested to furnish the calculation of wastage starting from the requirement of import items.
5. Total weight and numbers of export product as well as total weight, shape, size and numbers of import items.
6. Complete set of application may also be furnished.

Case is deferred.

Case No.	206 / NC/1/MEET/Feb/202223/23
Case Status	Case Rejected
Party Name	ENVIROPOL ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004009AM23
RA File Number	05AX04002177 AM23
Licence No and Date	0511015557/01/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 20.01.2023 followed reminders on 04.02.2023, 19.02.2023 & 06.03.2023 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	207 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	RAVI TECHNOFORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004412AM23
RA File Number	24AX04000220 AM23
Licence No and Date	2411001992/17/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	208 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	CARRIER ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004421AM23
RA File Number	05AX04002390 AM23
Licence No and Date	0511015867/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004429AM23
RA File Number	07AX04001148 AM23
Licence No and Date	0711005719/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004529AM23
RA File Number	04AX04000589 AM23

Licence No and Date	0411004492/22/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004574AM23
RA File Number	31AX04000247 AM23
Licence No and Date	3111001836/24/11/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) given via email dated 17.03.2023 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84314990	Parts Of Other Machinery - Assy, PLGR, CLPD, 4.500, Q10-X 102935458 (Weight kg 232000 Kg)	10000 Number	73045920	Seamless Steel Tube OD 118 MM X ID 62 MM AISI 1035	270MT

Note: Grade of import item will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	212 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MAXOP ENGINEERING COMPANY PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004581AM23
RA File Number	05AX04002296 AM23
Licence No and Date	0511015676/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004613AM23
RA File Number	05AX04002080 AM23
Licence No and Date	0511016024/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004633AM23
RA File Number	34AX04000740 AM23
Licence No and Date	3411002981/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004634AM23
RA File Number	34AX04000680 AM23
Licence No and Date	3411002931/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004778AM23
RA File Number	34AX04000805 AM23
Licence No and Date	3411003072/02/12/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. Note: RA should review all the cases of the applicant and ensure that no wastage has been allowed in any case. The quantity of import should be matched with quantity of the same items in the export product with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	217 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred

Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004810AM23
RA File Number	05AX04002592 AM23
Licence No and Date	0511016184/05/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ABB INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00004816AM23
RA File Number	07AX04001190 AM23
Licence No and Date	0711005865/05/12/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	219 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005625AM23
RA File Number	03AX04004891 AM23
Licence No and Date	0311020587/10/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005649AM23
RA File Number	02AX04000576 AM23
Licence No and Date	0211003647/10/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005650AM23
RA File Number	04AX04000841 AM23
Licence No and Date	0411004745/10/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005661AM23
RA File Number	03AX04005034 AM23
Licence No and Date	0311020621/11/01/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	223 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005664AM23
RA File Number	02AX04000577 AM23
Licence No and Date	0211003649/11/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005669AM23
RA File Number	05AX04002896 AM23
Licence No and Date	0511016823/11/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005694AM23
RA File Number	31AX04000304 AM23

Licence No and Date	3111001955/12/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005718AM23
RA File Number	56AX04000338 AM23
Licence No and Date	5611001476/13/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	DYNA FORCE HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00005784AM23
RA File Number	31AX04000322 AM23
Licence No and Date	3111001963/17/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00005788AM23
RA File Number	07AX04001562 AM23
Licence No and Date	0711006208/18/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006443AM23
RA File Number	05AX04003216 AM23
Licence No and Date	0511017406/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. Note: The grades and sizes of the imported items should be matched with the grade and sizes, going with the export products. RA concerned may take suitable consequential action accordingly.	

Case No.	230 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006446AM23
RA File Number	03AX04005684 AM23

Licence No and Date	0311021566/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006447AM23
RA File Number	04AX04000983 AM23
Licence No and Date	0411004915/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006469AM23
RA File Number	56AX04000377 AM23
Licence No and Date	5611001571/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00006471AM23
RA File Number	31AX04000348 AM23
Licence No and Date	3111002027/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006488AM23
RA File Number	09AX04001046 AM23
Licence No and Date	0911004512/21/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006496AM23
RA File Number	33AX04000107 AM23
Licence No and Date	3311001088/21/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Feb/202223/23
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Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006511AM23
RA File Number	04AX04001013 AM23
Licence No and Date	0411004922/22/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	KEY - TECH ENGINEERING CO.
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006519AM23
RA File Number	03AX04005599 AM23
Licence No and Date	0311021631/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006520AM23
RA File Number	56AX04000398 AM23
Licence No and Date	5611001588/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006521AM23
RA File Number	56AX04000397 AM23
Licence No and Date	5611001590/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006529AM23
RA File Number	56AX04000399 AM23
Licence No and Date	5611001591/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006530AM23
RA File Number	56AX04000401 AM23
Licence No and Date	5611001592/23/02/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	242 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006531AM23
RA File Number	56AX04000400 AM23
Licence No and Date	5611001593/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006552AM23
RA File Number	34AX04001075 AM23
Licence No and Date	3411003421/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006558AM23
RA File Number	34AX04001064 AM23

Licence No and Date	3411003406/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006578AM23
RA File Number	34AX04001074 AM23
Licence No and Date	3411003419/24/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006643AM23
RA File Number	04AX04001036 AM23
Licence No and Date	0411004952/27/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

and Date	
HQ File Number	HQRNORM APPLY 00006646AM23
RA File Number	04AX04001037 AM23
Licence No and Date	0411004957/27/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006647AM23
RA File Number	34AX04001065 AM23
Licence No and Date	3411003452/27/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006664AM23
RA File Number	34AX04001069 AM23
Licence No and Date	3411003455/28/02/2023
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.	

Note: RA should review all the cases of the applicant and ensure that no wastage has been allowed in any case. The quantity of import should be matched with quantity of the same items in the export product with accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	250 / NC/1/MEET/Feb/202223/23
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006665AM23
RA File Number	34AX04001070 AM23
Licence No and Date	3411003456/28/02/2023
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 17.03.2023 as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. Note: RA should review all the cases of the applicant and ensure that no wastage has been allowed in any case. The quantity of import should be matched with quantity of the same items in the export product with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	251 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023

HQ File Number	HQRNORM APPLY 00006669AM23
RA File Number	03AX04005787 AM23
Licence No and Date	0311021796/28/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Feb/202223/23
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Feb/ 202223/ 23 and 17/03/2023
HQ File Number	HQRNORM APPLY 00006723AM23
RA File Number	04AX04000984 AM23
Licence No and Date	0411004983/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	